

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH):** (a) As a matter of policy, Government intends to accord priority to the Cooperative Sector in the setting up of new vanaspati units where they are required.

(b) There are four vanaspati units in the cooperative sector.

(c) No such target has been kept.

#### Multi-sectoral Approach to Urban Housing in Delhi

\*688. DR. KRUPA SINDHU BHOI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether many town planning experts are of the view that the Delhi Development Authority's monopoly in developing land and building houses should be broken and converted into multi-sectoral approach to urban housing;

(b) if so, the reaction of Government thereto; and

(c) the steps proposed to be taken by Government in the matter and to make land available at reasonable prices and step up the building activity?

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) The Delhi Development Authority have stated that they are not aware of any such views expressed by town planning experts. The Town and Country Planning Organisation have also stated that they are not aware of any authentic views of any representative organisation of town planners questioning the role of the D.D.A. pertaining to land development and construction of houses.

(b) Government have not taken a view in the matter.

(c) The D.D.A. has taken steps to develop land for disposal of developed plots/land for residential, commercial, institutional and industrial purposes. The D.D.A. is also developing large recreational areas. Lands are also allotted to non-profit institutions/organisations and educational institutions at subsidised rates. Sizable lands are also allotted at pre-determined rates to industries who are to be shifted to non-conforming areas. Land is also allotted to cooperative societies both residential and industrial at predetermined rates. The D.D.A. has undertaken construction of houses to cater to various categories of persons in the various income groups. The D.D.A. has also undertaken to develop 1,17,000 plots for allotment at pre-determined rates to mainly low income groups and economically weaker sections under the Rohini Scheme.

#### हिमाचल प्रदेश में आटा मिल

\* 689. श्री कृष्ण दत्त सुल्तानपुरी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार द्वारा मंजूर किये गये लाइसेंसों के अन्तर्गत हिमाचल प्रदेश में कितने आटा मिल लगाये गये हैं; और

(ख) उन्हें पिसाई के लिए खाद्यान्नों की सप्लाई हेतु क्या मानदंड अपनाया गया है और तत्संबंधी ब्योरा क्या है ?

कृषि तथा ग्रामीण विकास तथा नागरिक पूर्ति मंत्री (श्री बीरेन्द्र सिंह) : (क) हिमाचल प्रदेश में तीनों गेहूं रोलर फ्लोर मिलों को राज्य सरकार ने उन्हें सौंपे गए अधिकारों के अधीन मिलिंग लाइसेंस जारी कर दिये हैं। ये मिले लघु क्षेत्र में हैं।

(ख) हिमचल प्रदेश समेत विभिन्न राज्य कों प्लोर मिलों के लिए गेहूँ का आंवटन केन्द्रीय पुल में गेहूँ की उपलब्धता, विभिन्न राज्यों की सापेक्ष आवश्यकताओं, अतीत में रोलर प्लोर मिलों द्वारा उठाई गई औसत मात्रा और अन्य सम्बन्धित तथ्यों पर विचार करने के बाद मासिक आधार पर किया जाता है। राज्य सरकार बाद में मिलों को आंवटन करती है। 1981 में हिमाचल प्रदेश में प्लोर मिलों को सप्लाई की गई गेहूँ की मासिक औसत मात्रा 2200 मीटरी टन थी।

### Sky Rocketing Price of Land in Delhi

\*690. SHRI JAGDISH TYTLER:  
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it has come to the knowledge of Government that the price of land in Delhi is sky-rocketing;

(b) whether Delhi Development Authority has utilised only 33 per cent of the total land allotted to it under the first master plan for Delhi;

(c) whether Delhi Development Authority has virtual monopoly over land development and house-building in the city;

(d) whether Delhi Development Authority has become a "land broker" rather than a "development authority"; and

(e) if reply to (b), (c) and (d) above be in the affirmative what are Government's reactions in the matter?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) There has been a noticeable increase in the prices of land in Delhi on account of various factors such as the general inflationary trend and the low availability of land for purchase as compared to the increasing demand resulting from increase in population.

(b) No, Sir.

(c) No, Sir. Besides the Delhi Development Authority, the other agencies like Municipal Corporation of Delhi, Central Public Works Department etc. also develops land in Delhi. Central Public Works Department also develops housing complexes for Central Government employees.

(d) No, Sir. Besides development of land, the Delhi Development Authority has also undertaken a massive housing programme especially for the low income groups and weaker sections of the Society. It is also engaged in slum improvement and horticultural activities. Perspective Planning is also one of the functions of the D.D.A.

(e) Does not arise.

### Sanitation Facilities in the Country

\*503. SHRI HANNAN MOLLAH:  
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that only 10 to 15 per cent of urban areas and a mere 0.5 per cent of rural areas are being provided with sanitation facilities;

(b) if so, reasons for the poor progress; and

(c) if not, what is the real position in this respect?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) As on 31-3-1981, about 27 per cent of the urban population and 0.5 per cent of the rural population have safe sanitation facilities. The figures are based on the projected population of 1981.

(b) and (c). Sanitation arrangements are the responsibility of the State Governments and local Bodies. Constraint of resources and the competing demands of programmes in other sectors seem to be responsible for the relatively slow progress.